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O.A. No. 373 of 2007

Order dated: 25.01.2008

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (A)

Mr. D.Dhar, Ld. Counsel appears for the applicant and submits that the applicant's candidature for the test was rejected by the Respondents in terms of Clause 15 of the Advertisement. Mr. Dhar informs that subsequent to the filing of the O.A. the applicant was allowed to appear at the test. So the O.A. has become infructuous.

Mr. S.K.Ojha, Ld. Standing Counsel appears for the Respondents.

The O.A. is disposed of having become infructuous. No order as to costs.

  
C.R. Mohapatra  
MEMBER (A)